

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI**

**ORDER**

In partial modification to this office earlier Order No. 399/6687-3778/Committee/Gaz./PDJ West/2022 dated 15.03.2023, the following committees of West District, Tis Hazari Courts, Delhi are re-constituted as under with immediate effect :-

No.	Name of the committee	Name of the Officer	Designated as	Concerned Branch
1	Committee for redressal of concerns of Members of the Bar Association at the District.	Sh. Virender Kumar Bansal, Principal Judge, Family Court (West) ACJ/CCJ/ARC (West) President of the District Bar Association, THC The Secretary of the District Bar Association, THC Executive Chairman, Bar Council of Delhi.	Chairperson Convenor Member Member Member	Administration Branch
2	Witness Protection Committee	Principal District & Sessions Judge (West) Deputy Commissioner of Police, West District Chief Public Prosecutor, West District, Tis Hazari Courts, Delhi.	Chairperson Member Member Secretary	General Branch
3	To work out the modalities of implication of directions contained in Para 17 of Writ Petition (Civil) No.2162/2015 titled Shri H.V. Kumar & Others Vs Delhi Treasury Tis Hazari Courts & Others for facility and convenience of tracking such deposits and their periodic renewals	Sh. Dinesh Bhatt, District Judge (Commercial Court)-01 Sh. Ajay Gulati-I, ADJ-02 ACJ/CCJ/ARC (West) District Nazir (West)	Chairperson Member Member Member	LAC Branch
4	Sub Committee of Support Person for aiding Vulnerable Witnesses	Ms. Ankita Lal, ASJ(FTSC)(RC)-01 Secretary, DLSA (West) Ms. Neelam Narang, Addl.PP/RCC Incharge from DCW (Mob : 9650791655) (email : neelamdew@gmail.com) Ms. Shashi Bala, ACP/CAW Cell, Kirti Nagar, Delhi (Mob : 9773840876) (email : acpcawcell@g.mail.com)	Chairperson Member Member Member	General Branch
5	Purchase Committee	Ms. Hemani Malhotra, District Judge (Commercial Court)-02 Sh. Manish Khurana, ASJ-04 ACJ/CCJ/ARC (West) Sh. Bajinder Singh, A.O. (West)	Chairperson Member Member Member	General Branch
6	Internal complaints committee dealing with complaints with regard to Sexual Harassment against the women employees of West District, THC	Ms. Hemani Malhotra, District Judge (Commercial Court)-02 Sh. Vishal Singh, ADJ-03 Ms. Shivali Sharma, ASJ-03 Sh. Bajinder Singh, A.O. (West) Ms. Abha Joshi, Governing Body Member, Action India and also Former Director, MARG	Chairperson Member Member Member Member	Administration Branch
7	Grievance Redressal Committee to look into the request / suggestions / grievances and complaints of Staff, Litigants and Public Persons	Sh. Virender Kumar Bansal, Principal Judge, Family Court (West) Sh. Ajay Gulati- I, ADJ-02 Chief Metropolitan Magistrate (West) Senior Civil Judge-cum-RC (West) Administrative Civil Judge (West) Sh. Dinesh Sapra, Branch Incharge, Administration	Chairperson Member Member Member Member Member	Administration Branch

<i>S. No</i>	<i>Name of the committee</i>	<i>Name of the Officer</i>	<i>Designated as</i>	<i>Concerned Branch</i>
8	Committee to consider matters relating to welfare of Judicial Officers	Sh. Virender Kumar Bansal, Principal Judge, Family Court (West) Ms. Ruchi Aggarwal Asrani, ASJ(FTSC) (POCSO)-02 ACJ/CCJ/ARC (West)	Chairperson Member Member	Judicial Branch
9	(i) Arrears Committee to fix targets for disposal of identified cases, to formulate guidelines for expeditious disposal of cases particularly old cases, to propose constructive suggestions for speedy disposal of targets fixed and to constantly monitor disposal of such cases. (ii) To constantly monitor the disposal of 5 and 10 years old cases.	Sh. Dinesh Bhatt, District Judge (Commercial Court)-01 Sh. Ajay Gulati-I, ADJ-02 Sh. Vishal Singh, ADJ-03 Chief Metropolitan Magistrate (West) Senior Civil Judge-cum-RC (West)	Chairperson Co-chairperson Member Member Member	Judicial Branch
10	For using new Web Portal known as Government e-Marketplace (GeM) of West District	Sh. Sunil Kumar Sharma, ASJ-09  Sh. Raj Kumar Arora, Sr. J.A., West District  Sh. Raj Kumar Arora, Sr. J.A., West District  Administrative Civil Judge (West) Sh. Bajinder Singh, A.O. (West)	<u>Role</u> Primary user Secondary user  Buyer(s)  Consignee(s)  Supervisor A.O.	General Branch
11	"Review Sub-Committee" to strategize and deliberate upon disposal of cases with special attention to monitoring cases. The aim and object of the Committee is to creation of leadership and peer groups amongst Judicial Officers. Furthermore, the committee will send a monthly report to the Disposal Review Committee of the Hon'ble Delhi High Court	Sh. Virender Kumar Bansal, Principal Judge, Family Court (West) Chief Metropolitan Magistrate (West) Senior Civil Judge-cum-RC (West)	Chairperson Member Member	Judicial Branch
12	Interview Committee for Empanelment of Support Persons/Facilitators from Advocates Practicing for West District.	Ms. Ambika Singh, ASJ-02 Secretary, DLSA Ms. Neelam Narang, Addl.PP/RCC Incharge from DCW (Mob : 9650791655) (email : neelamdew@gmail.com) Ms. Shashi Bala, ACP/CAW Cell, Kirti Nagar, Delhi (Mob : 9773840876) (email : acpcawcell@g.mail.com)	Chairperson Member Member	DLSA
13	Vigilance Committee	Sh. Virender Kumar Bansal, Principal Judge, Family Court (West) Sh. Manish Khurana, ASJ-04 Sh. Hem Raj, ASJ-08 Chief Metropolitan Magistrate (West)	Chairperson Member Member Member	Vigilance Branch

	Name of the committee	Name of the Officer	Designated as	Concerned Branch
14	Computer Committee / Committee to Supervise the Digitization of work, West District on day to day basis, thereby ensuring that sufficient number of Judicial records/files are made available to the outsourced agency to complete the project / Upgradation of Computer Data of all Courts of West District	Sh. Sunil Kumar Sharma, ASJ-09 Chief Metropolitan Magistrate (West) Senior Civil Judge-cum-RC (West) ACJ/CCJ/ARC (West) Sh. Fahad Uddin, CCJ/ARC Sh. Milan Goel, MM-03 Sh. Rajinder Yadav, Branch Incharge, Computer Branch (Central)	Chairperson Member Member Member Member Member	Computer Committee (West)
15	To monitor compliance with directions of the Hon'ble High Court of Delhi in case titled Manjit Singh Vs. State Cri. MC No.4485/2013 dated 10.09.2014.	Sh. Vinod Kumar Gautam, ADJ-07 Chief Metropolitan Magistrate (West) Addl. Chief Metropolitan Magistrate (West) Ms. Shagun, MM-04 Sh. Suman Pushkarna, ACP (HQ) (M.No.: 9990004468) (email : legalcellwest303@gmail.com)  The ACP/HQ/Crime	Chairperson Member Member  Member Member  Nodal Officer	Judicial Branch
16	District Court Vulnerable Witness Deposition Courtrooms Monitoring Committee (VWDCMC) (For West District)	Principal District & Sessions Judge (West) Sh. Virender Kumar Bansal, Principal Judge, Family Court (West) Ms. Harleen Singh, ASJ-01 (POCSO) Ms. Aanchal, ASJ (SFTC)-01	Chairperson Member  Member Member	General Branch/ VWDC

Further the correspondence with the Hon'ble High Court of Delhi, New Delhi will be done only through the undersigned.

*Vinod Kumar*  
03/04/2023  
(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT) *N*

467/8542-8632  
No. /Committee/Gaz./PDJ West/2023

Dated, Delhi the 03/4/23

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi
3. The Principal District & Sessions Judge, all district, Delhi/New Delhi.
4. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
5. The Sr.A.O.(J), VWDC, Tis Hazari Courts, Delhi (Room No.20-A).
6. All the Branch Incharge/DDO of West District, Tis Hazari Courts, Delhi.
7. The Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
8. The PS to the undersigned
9. The Reader to the undersigned
10. O/o CMM, West District, Tis Hazari Courts, Delhi.
11. Scanning Room No.282, Tis Hazari Courts, Delhi.
12. For uploading on LAYERS.
13. For uploading on centralized website through LAYERS.

*Vinod Kumar*  
03/04/2023

PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT) *N*